

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4198/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 12th November, 2020.

Sub: **Casual leave.**

Ref:- Letter No. **LCG.11/2002-03/210 dtd. 27.10.2020**
LCG.11/2002-03/233 dtd. 12.11.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 29.10.2020 and 11.11.2020, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/4199/A, dated 12.11.2020

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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